

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:265
ANSWERED ON:14.03.2012
UNSC RESOLUTION ON SYRIA
Lingam Shri P.;Yadav Shri Om Prakash

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has voted in the United Nations Security Council against Syria recently;
- (b) if so, the details thereof;
- (c) the advantages likely to accrue to the country as a result of this decision; and
- (d) the name of other countries voting alongwith India on the same resolution?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) India supported the Resolution on the situation in Syria which was voted upon in the Security Council on 4 February 2012. The Resolution was supported by 13 of the 15 members of the Council, including India, but was not adopted due to a veto exercised by both Russia and China.

(c) India's support for the Resolution was in accordance with our support for the efforts by the League of Arab States for a peaceful resolution of the crisis through a Syrian-led inclusive political process. The Resolution expressly ruled out any measures under Article 42 of the UN Charter and called for serious political dialogue between the Syrian government and the whole spectrum of the opposition, under the auspices of the League of Arab States. In our Explanation of Vote (EoV) on that occasion, India explicitly stated its belief that the leadership of Syria is a matter for the Syrian people to decide. India also noted the necessity for all opposition forces in Syria to peacefully engage in constructive dialogue with the authorities and hoped that this would create a new environment for peace and would facilitate a political process. India also stated that this political dialogue should build upon the political reforms already announced by the Syrian leadership with necessary changes so that they find acceptance among all sections of Syrian society.

(d) The 12 other members of the Security Council besides India who voted in favour of the draft resolution were: Azerbaijan, Colombia, France, Germany, Guatemala, Morocco, Pakistan, Portugal, South Africa, Togo, United Kingdom, and United States.